## Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 28.11.2025 Annexure-6

## Summary of List of Operational Creditors (Employees) w.r.t. Form D / E

- 1	lo.	Name of Authorise d Represent ative, if any				admis sion/u		party?	Voting Share in CoC (wher e applic able)	Whether under period of twelve months preceding the liquidation commencement date	nt of Claim	Continge nt Claim (Rs.)	mutual credit, debts etcmay be set off against the claim, if any (Rs.)	mutual credit, debts etcmay be set off	of claim	Reason for Claim not admitted	Remarks, if any
1		-	Mr. Mukesh Chaurasia	11.03.202 5	281,880	28.11.202 5	259,861	-	-	-	-	-	-	-	22,019		Claim of Rs. 2,59,861/- as acceptable for collation and Rs. 22,019 is categorized as non- acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.
Total																	

